

HIGH COURT OF CHHATTISGARH, BILASPUR

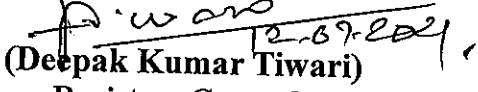
Endt. No. 6691 / Checker
III-6-1/2005 (Electricity Act)

Bilaspur, dated 12th July 2021

Copy of Government Notification F.No. 6892/1712/XXI-B/C.G./2021, dated 09-07-2021 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding appoints Additional District & Sessions Judge, Sarangarh as Special Judge under Electricity Act, 2003 comprising the area falling within the territorial jurisdiction of Additional District & Sessions Judge, Sarangarh is forwarded to :-

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 12) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandrawanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 16) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 17) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

- 18) The District and Sessions Judge, Raigarh for information & necessary action.
- 19) The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 20) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 21) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 22) The Dy. Registrar, Confidential/Complaint, High Court of Chhattisgarh, Bilaspur for information.
- 23) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 24) Section Officer/Incharge O/o R.G./ Checker/ High Court of Chhattisgarh, Bilaspur *for information.*
- 25) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Deepak Kumar Tiwari)
Registrar General

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR (CG) 492002

NOTIFICATION

Raipur dated ~~9~~ 07.07.2021

F.No. ~~6892~~ 6893/1712/XXI-B/C.G./2021,- In exercise of the powers conferred by sub-section (1) and (2) of Section 153 of the Indian Electricity Act, 2003 (No. 36 of 2003), the State Government, with concurrence of the High Court of Chhattisgarh and in compliance of its Memo No.Q-3/III-6-1/2005/Checker, Bilaspur dated 18.06.2021, by making the necessary amendment in this Department's previous Notification No. 4062/1135/XXI-B/CG/16, dated 25.04.2016 (as amended from time to time), hereby, appoints Additional District and Sessions Judge, Sarangarh, District Raigarh as Special Judge (under Indian Electricity Act, 2003) for area falling within the territorial jurisdiction of Additional District and Sessions Court; Sarangarh, District Raigarh.

अधिसूचना

फा. क्र. /1712/21-ब/छ.ग./2021, भारतीय विद्युत अधिनियम, 2003 (2003 का स.36) की धारा 153 की उप-धारा (1) एवं (2) के द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, राज्य सरकार, छ.ग. उच्च न्यायालय की सहमति से एवं ज्ञापन क्रमांक Q-3/III-6-1/2005/Checker, बिलासपुर दिनांक 18.06.2021, के अनुपालन में, पूर्व में जारी अधिसूचना क्रमांक 4062/1135/XXI-B/CG/16, dated 25.04.2016 (समय-समय पर यथा संशोधित) में आवश्यक संशोधन करते हुये, एतद्वारा, अतिरिक्त जिला एवं सत्र न्यायालय सारंगढ़, जिला रायगढ़ के स्थानीय क्षेत्राधिकार के अंतर्गत आने वाला क्षेत्र के लिए, अतिरिक्त जिला एवं सत्र न्यायाधीश, सारंगढ़, जिला रायगढ़ को विशेष न्यायाधीश (भारतीय विद्युत अधिनियम, 2003 के अंतर्गत) नियुक्त करता है।

By order and in the name of the
Governor of Chhattisgarh,

(Ram Kumar Tiwari)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

En.No. 6893/1712/XXI-B/C.G./2021
Copy to:


Raipur dated 9 JUL 2021

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No.Q-3/III-6-1/2005/Checker, Bilaspur dated 18.06.2021
2. District and Sessions Judge, Raigarh,
3. Principal Secretary, Government of Chhattisgarh, Energy Department, Mantralaya, Raipur,
4. Principal Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,

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5. Private Secretary to Hon'ble Law, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
6. Staff Officer to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur for publication in the E-Gazette (Extra Ordinary),
8. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,
For information and necessary action,

 09.7.21

y (Maneesh Kumar Thakur)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department